

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2340**  
TO BE ANSWERED ON 9<sup>TH</sup> MARCH 2021

**FUNDING OF NATIONAL HORTICULTURE MISSION**

2340. SHRI JUAL ORAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the amount sanctioned to different States under National Horticulture Mission (NHM) during the last three years;
- (b) the amount actually utilized by each such State in promoting horticulture in their respective States in these years; and
- (c) the year-wise and State-wise details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Centrally Sponsored Scheme on National Horticulture Mission (NHM) was launched in the country in 2005-06, for the holistic development of horticulture sector duly ensuring forward and backward linkages by adopting cluster approach, with the active participation of all the stake-holders. All the States and Union Territories (except Chandigarh) are covered under the Mission except the eight North Eastern States including Sikkim and the States of Himachal Pradesh, Uttarakhand and UTs of J & K and Ladakh which are covered under the Horticulture Mission for North East & Himalayan States (HMNEH). From April, 2014 onwards, NHM & HMNEH has been subsumed under Mission for Integrated Development of Horticulture (MIDH) for holistic growth of the horticulture sector covering fruits, vegetables, root and tuber crops, mushrooms, spices, flowers, aromatic plants and plantation crops.

The Year-wise and State-wise funds (Gol Share) sanctioned, released and expenditure reported by States/UTs under Mission for Integrated Development of Horticulture (MIDH) during 2017-18, 2018-19 and 2019-20 are at **Annexure – I, II & III** respectively.

## Annexure - I

The State-wise details of funds sanctioned/earmarked, released and expenditure reported by States under MIDH for the **FY 2017-18** is as under:

(Rs. in crore)

Sl. No.	State	Sanctioned (GOI share)	Released (GOI share)	Expenditure (GOI share)
1	Andhra Pradesh	84.03	76.70	78.76
2	Arunachal Pradesh	32.30	0.00	22.68
3	Assam	28.00	22.90	18.51
4	Bihar	26.31	18.00	20.86
5	Chhattisgarh	89.23	89.23	86.27
6	Goa	2.52	2.51	1.12
7	Gujarat	91.39	88.74	74.69
8	Haryana	79.84	73.50	60.28
9	Himachal Pradesh	32.00	38.14	28.84
10	Jammu & Kashmir	# 196.00	# 116.50	74.50
11	Jharkhand	40.18	25.00	9.53
12	Karnataka	72.97	68.50	70.13
13	Kerala	46.42	29.00	16.95
14	Madhya Pradesh	45.35	30.00	28.81
15	Maharashtra	108.97	86.73	48.96
16	Manipur	32.00	24.00	13.57
17	Meghalaya	25.50	15.36	24.18
18	Mizoram	41.50	41.50	37.20
19	Nagaland	41.50	36.34	28.48
20	Orissa	49.91	46.87	14.68
21	Punjab	39.86	15.00	15.42
22	Rajasthan	70.89	58.00	59.16
23	Sikkim	30.50	30.50	14.42
24	Tamil Nadu	75.03	61.27	93.50
25	Telangana	32.90	32.18	18.94
26	Tripura	33.00	10.00	7.98
27	Uttar Pradesh	37.27	35.87	37.11
28	Uttarakhand	31.00	30.37	40.28
29	West Bengal	24.91	10.00	22.83
30	A & N Islands	2.00	0.00	0.69
31	Puducherry	1.00	0.99	0.98
32	Dadra & Nagar Haveli	0.50	0.00	0.00
34	Daman & Diu	1.50	0.50	0.00
35	Delhi	0.50	0.00	0.00
36	Lakshadweep	0.80	0.00	0.00
37	Ladakh	0.00	0.00	0.00

Note: Expenditure reported includes unspent balance of previous years.

# During 2017-18, an additional amount of Rs.150.00 crore (GOI share) was allocated to J & K under Prime Minister's Development Package 2015, out of which GOI share of Rs.75.00 crore was released.

## Annexure - II

The State-wise details of funds sanctioned/earmarked, released and expenditure reported by States under MIDH for the **FY 2018-19** is as under:

(Rs. in crore)

Sl. No.	State	Sanctioned (GOI share)	Released (GOI share)	Expenditure (GOI share)
1	Andhra Pradesh	114.00	102.93	97.47
2	Arunachal Pradesh	26.00	20.00	1.58
3	Assam	84.00	56.00	43.59
4	Bihar	22.50	19.00	18.83
5	Chhattisgarh	123.00	102.25	59.59
6	Goa	4.50	2.87	3.92
7	Gujarat	127.00	95.25	81.18
8	Haryana	110.00	71.60	84.38
9	Himachal Pradesh	27.50	23.75	36.22
10	Jammu & Kashmir	* 197.50	* 110.00	88.33
11	Jharkhand	34.00	9.50	16.39
12	Karnataka	130.00	115.58	102.74
13	Kerala	\$ 95.53	\$ 68.53	16.91
14	Madhya Pradesh	38.50	31.76	31.93
15	Maharashtra	158.00	107.00	105.66
16	Manipur	37.00	25.50	35.92
17	Meghalaya	42.00	21.00	13.28
18	Mizoram	30.00	25.00	29.19
19	Nagaland	32.00	27.00	52.00
20	Orissa	89.00	21.00	22.95
21	Punjab	71.00	35.50	33.00
22	Rajasthan	90.50	52.00	35.41
23	Sikkim	25.00	22.00	37.29
24	Tamil Nadu	#148.00	# 129.00	104.08
25	Telangana	28.00	5.00	13.89
26	Tripura	44.00	12.00	32.32
27	Uttar Pradesh	67.00	62.57	56.99
28	Uttarakhand	55.00	40.00	26.73
29	West Bengal	44.00	15.00	11.23
30	A & N Islands	2.00	0.00	0.81
31	Puducherry	3.00	1.50	0.55
32	Dadra & Nagar Haveli	0.50	0.00	0.00
33	Daman & Diu	1.50	0.00	0.00
34	Delhi	0.50	0.00	0.00
35	Lakshadweep	0.80	0.00	0.00
36	Ladakh	0.00	0.00	0.00

Note: Expenditure reported includes unspent balance of previous years.

\* An additional amount of Rs.150.00 crore (GOI share) was allocated to J & K under Prime Minister's Development Package 2015, out of which GOI share of Rs.75.00 crore was released **during 2018-19**.

\$ An additional amount of Rs.56.03 crore (GOI share) was allocated and released to mitigate the calamity arising on account of floods in Kerala **during 2018-19**.

# An additional amount of Rs.50.00 crore (GOI share) was allocated and released to Tamil Nadu to mitigate calamity arising on account Gaja Cyclone **during 2018-19**.

**Annexure - III**

The State-wise details of funds sanctioned/earmarked, released and expenditure reported by States under MIDH for the **FY 2019-20** is as under:

(Rs. in crore)

<b>Sl. No.</b>	<b>State</b>	<b>Sanctioned (GOI share)</b>	<b>Released (GOI share)</b>	<b>Expenditure (GOI share)</b>
1	Andhra Pradesh	114.00	79.38	73.73
2	Arunachal Pradesh	26.00	12.50	25.00
3	Assam	84.00	79.16	67.70
4	Bihar	22.50	15.15	20.15
5	Chhattisgarh	123.00	68.44	89.53
6	Goa	3.00	1.50	0.81
7	Gujarat	127.00	63.50	55.39
8	Haryana	110.00	64.91	67.75
9	Himachal Pradesh	55.00	23.15	42.79
10	Jammu & Kashmir	135.30	64.99	99.74
11	Jharkhand	34.00	10.00	6.22
12	Karnataka	130.00	107.40	101.88
13	Kerala	39.50	10.00	25.25
14	Madhya Pradesh	38.50	25.99	21.25
15	Maharashtra	158.00	82.35	100.52
16	Manipur	37.00	26.50	23.50
17	Meghalaya	42.00	9.10	27.26
18	Mizoram	30.00	22.58	14.39
19	Nagaland	32.00	23.60	44.61
20	Orissa	89.00	49.00	28.77
21	Punjab	71.00	10.00	7.50
22	Rajasthan	90.50	25.00	37.66
23	Sikkim	25.00	22.84	9.42
24	Tamil Nadu	98.00	93.02	88.99
25	Telangana	28.00	0.00	14.61
26	Tripura	44.00	20.00	16.25
27	Uttar Pradesh	76.20	62.35	65.62
28	Uttarakhand	55.00	22.32	33.81
29	West Bengal	44.00	8.06	10.69
30	A & N Islands	2.00	1.00	1.21
31	Puducherry	3.00	1.50	1.74
32	Dadra & Nagar Haveli	0.50	0.25	0.00
33	Daman & Diu	1.50	0.00	0.00
34	Delhi	0.50	0.25	0.00
35	Lakshadweep	0.80	0.00	0.00
36	Ladakh	0.00	0.00	0.00

Note: Expenditure reported includes unspent balance of previous years.

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